

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.3145  
TO BE ANSWERED ON 23<sup>RD</sup> MARCH, 2021**

**DEATH OF DOCTORS DUE TO COVID-19**

**3145 SHRI SHAMSHER SINGH DULLO:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of deaths of doctors due to COVID -19, till date;
- (b) whether the Ministry is aware of the discrepancies in the deaths of doctors as recorded by the Centre and as assessed by IMA; and
- (c) if so, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Health is a State subject.

Ministry of Health & Family Welfare does not maintain the data relating to the death due to COVID-19 in accordance with occupation. Accordingly, the issue of data discrepancy in number of deaths of doctors due to COVID-19 with numbers assessed by IMA does not arise.

However, life insurance benefits are being provided under Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Workers Fighting COVID-19. The scheme provides a comprehensive personal accident cover of Rs. 50 lakhs to healthcare providers, including community health workers and private health workers drafted by the Government for COVID19 related responsibilities, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by it.